

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.205
CP(IB)/22(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Alcove International Through Its Proprietor Sagar Anil Desai**Applicant**
(Operational Creditor)

V/s**Respondent**
Darsh Pharmachem Pvt Ltd

Order delivered on: 17/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Moiz K. Rafique, Adv. a.w. Mr. Gopal S Suthar
For the Respondent : Mr. Amey Hadwale, Adv. a.w Ms. Geeta Lundwani, Adv.

ORDER

Heard Ld. Counsel for the applicant and respondent.

Both sides are directed to file written submissions, if any, within one-week.

List for filing written submissions on 12.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)